

1	2	3	4	5
16. Mizoram	612.14	604.13	11020	
17. Nagaland	1018.18	589.16	5430	
18. Orissa	20515.32	20276.32	286753	
19. Punjab	1581.84	1896.38	25053	
20. Rajasthan	13309.20	12761.68	223941	
21. Sikkim	169.70	350.10	6884	
22. Tamil Nadu	22860.78	24885.23	517188	
23. Tripura	1945.48	2175.25	33293	
24. Uttar Pradesh	61821.66	61989.91	1071614	
25. West Bengal	22663.82	16947.37	363737	
26. A & N Islands	215.17	99.00	1903	
27. D & N Haveli	45.47	39.61	621	
28. Daman & Diu	84.84	41.68	302	
29. Lakshadweep	21.20	11.79	75	
30. Pondicherry	175.77	161.83	3963	
Total	332793.55	326401.84	5649563	

* The expenditure and families assisted during 1997-98 are provisional.

Flights between Calcutta-Agartala

371. SHRI BAJU BAN RIYAN:

SHRI SAMAR CHOUDHURY :

Will the Minister of CIVIL AVIATION be pleased to state :

- whether the Government have any plan to increase to and fro flights between Calcutta and Agartala;
- If so, the details thereof; and
- the time by which a decision is likely to be taken ?

THE MINISTER OF CIVIL AVIATION (SHRI ANANTH KUMAR) : (a) to (c) At present, Indian Airlines operates 11 flights per week between Calcutta and Agartala. Additional flights are also being operated by Indian Airlines depending on the seasonal passenger demand. Besides, private operators are also operating on this sector. Additional flights can be operated by IA/Private operators based on commercial viability.

Infiltration of ISI Agents into Indian Army

372. PROF. AJIT KUMAR MEHTA :

SHRI MOHAN SINGH :

Will the Minister of DEFENCE be pleased to state :

- whether the Government have noticed any infiltration of Pakistan's ISI agents into our armed forces;
- if so, whether any such agents have ever been identified;
- if so, the details thereof and the nature of the espionage activities carried out by them; and
- the action taken by the Government in the matter ?

THE MINISTER OF DEFENCE (SHRI GEORGE FERNANDES) : (a) to (d) No case of infiltration of Pakistan's ISI agents into Armed Forces has come to notice. Exhaustive counter measures exist to detect and neutralise such nefarious activities.

[Translation]

Resuming of Air Service from Delhi to Calcutta Via-Kanpur and Gorakhpur

373. SHRI HARI KEWAL PRASAD : Will the Minister of CIVIL AVIATION be pleased to state:

- the reasons for discontinuing the domestic air services from Delhi to Calcutta via Kanpur and Gorakhpur;
- whether the Government propose to resume air services of Indian Airlines from Delhi to Gorakhpur;
- if so, the time by which it is to be resumed; and
- if not, the reasons therefor ?

THE MINISTER OF CIVIL AVIATION (SHRI ANANTH KUMAR) : (a) Due to operational constraints, air services to Kanpur and Gorakhpur were withdrawn during 1992.

- No, Sir.
- Does not arise.

(d) The traffic on this sector is not adequate for operations with the existing Jet aircraft fleet of Indian Airlines. Shortage of smaller capacity aircraft and related operating crew also do not permit operation of service on this route by Indian Airlines. Private operators are being encouraged to include new stations including Gorakhpur in their network, subject to viability.

Railway Protection Force

374. SHRI RAVINDRA KUMAR PANDEY : Will the Minister of RAILWAYS be pleased to state :

- whether the Government propose to impart training of Indian Penal Code to the personnel of Railway Protection Force so as to empower them to deal with the increasing cases of crimes in ralls like Government Railway Police;
- if so, the details thereof; and
- if not, the reasons therefor ?